

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The following arrangement was made for Duty MM (s) Ms. Aakansha, MM-05, Mahila Courts (West), Tis Hazari Courts, Delhi on dated 13.08.2022 and Ms Neha Kharia, MM (Reliever), Tis Hazari Court, Delhi on dated 15.08.2022 (Sunday).

Name of Officers/ Officials	Date of Meeting/duties	Purpose	Deputed Vehicle No.	Name of driver
1. Ms. Aakansha MM-05, Mahila Courts (West), Tis Hazari Courts, Delhi.	13.08.2022 (2 nd Saturday)	Duty MM at Tis Hazari Courts	DL 1CY 0012	Sunil
2. Ms Neha Kharia, MM (Reliever), Tis Hazari Court, Delhi.	15.08.2022 (Monday)	Duty MM at Tis Hazari Courts	DL 1CM 4246	Rajesh

Drivers will be entitled to avail compensatory leave in lieu of duty performed by them on 13.08.2022 (2nd Saturday) and 15.08.2022 (Monday) as mentioned above as per rule within six months as per circular no. 72971-73101/Admn.II/Leave/2018 dt. 22/11/2018 as per rule.

(GAJENDER SINGH NAGAR)
Officer-in-Charge
Pool Car Section/THC/Delhi.

No. 59924-934 /Pool Car/Arrangement/THC/2022 Dated, Delhi 5 AUG 2022

Copy forwarded for information and necessary action to:-

1. PS to Ld. Principal District & Sessions Judge (HQs), THC, Delhi.
2. The Officer concerned.
3. Sr. A.O. (Judl.), Administration Branch-III, Tis Hazari, Delhi.
4. A.A.O (Judl.), Accounts Branch (Central/West), THC, Delhi, A.O., Website (English and Hindi) and Biometric Branch, THC, Delhi.
5. Driver Concerned.

Officer-in-Charge
Pool Car Section/THC/Delhi.

